

**Customs, Excise & Service Tax Appellate Tribunal,
West Zonal Bench : Ahmedabad**
REGIONAL BENCH - COURT NO. 1

CUSTOMS Appeal No. 12128 of 2016-DB

[Arising out of Order-in-Original/Appeal No MUN-CUSTOM-000-APP-241-16-17 dated 26.09.2016 passed by Commissioner of CUSTOMS-MUNDRA]

Italik Metalware Pvt Ltd

G-212-215, Lodhika,
Gidc, Kalawad Road, Metoda,
RAJKOT
GUJARAT-360021

...Appellant

VERSUS

C.C.-Mundra

Office of the Principal Commissionerate of Customs,
Port User Buld. Custom House Mundra, Mundra
Kutch
Gujarat-370421

...Respondent

APPEARANCE:

Shri Anil Gidwani, Advocate for the Appellant
Shri Himanshu P Shrimali, Superintendent (Authorised representative) for the Respondent

**CORAM: HON'BLE MEMBER (TECHNICAL), MR. RAJU
HON'BLE MEMBER (JUDICIAL), MR. SOMESH ARORA**

DATE OF HEARING: 07.07.2023
DATE OF DECISION: 07.07.2023

The appeal is disposed of. For order, see order of date in Customs Appeal No. 11758 of 2017.

**(RAJU)
MEMBER (TECHNICAL)**

**(SOMESH ARORA)
MEMBER (JUDICIAL)**